

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

57

C.S.P. No. 856/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 15.11.2017

NAME OF THE PARTIES: Mangal Keshav Securities Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956  
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	<i>Jayant Kulkarni</i>	<i>Attorney</i>	<i>[Signature]</i>

ORDER

CSP No. 856/230-232/NCLT/MB/MAH/2017

At request of the Petitioner's Counsel, list this matter on 30.11.2017.

**Sd/-**

V. NALLASENAPATHY  
Member (Technical)

**Sd/-**

B.S.V. PRAKASH KUMAR  
Member (Judicial)